

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-67/2004/3058/A**

From :- Smti Pronita Morang,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Rashmita Das,  
District & Sessions Judge,  
Tinsukia.

Dated Guwahati, <sup>4<sup>th</sup></sup> 8 May, 2025.

Sub:- **Station leave.**

Ref:- Your Letter No.DJT/2451/2025 dated 05.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 09.05.2025 till the morning of 13.05.2025**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-67/2004/3059/A, dated** , 08-05-2025

Copy to:

1. The Project Manager, Gauhati High Court.

*08.05.25*

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*